

  
Government of Jammu & Kashmir  
Housing & Urban Development Department  
Civil Secretariat, J&K

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Notification,

Jammu, the 1<sup>st</sup> February, 2023

S.O. 62 .-In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu & Kashmir Municipal Act, 2000, the Government hereby notifies the name of Smt. Shameema Raina W/o Farooq Ahmad, Councilor Ward No. 04, Municipal Committee, Awantipora for being declared as President of the Municipal Committee. Awantipora, for the remainder period.

By order of the Government of Jammu and Kashmir.

Sd/-

(Dheeraj Gupta) IAS

Principal Secretary to the government,  
Housing and Urban Development Department

Dated: 01.02.2023

HUD/LSG/ULBK/115/2022(C.No.7074819)

Copy to the:

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Chief Electoral Officer, J&K, Jammu/Srinagar.
3. Divisional Commissioner, Kashmir.
4. Secretary to the Government, General Administration Department
5. Secretary to the Government, Department of Law Justice & Parliamentary Affairs.
6. Special Secretary to Chief Secretary, J&K.
7. Deputy Commissioner, Pulwama.
8. Director, Urban Local Bodies, Kashmir.
9. General Manager, Ranbir Government Press, Jammu/Srinagar, for publication, in the Government Gazette.
10. Private Secretary to Principal Secretary to the Govt. Housing & Urban Development Department.
11. Smt. Shameema Raina W/o Farooq Ahmad, Councilor Ward No. 04, Municipal Committee, Awantipora
12. Executive Officer, Municipal Committee Awantipora.
13. Master file/Stock file/website.

(Thannaji Bhat)

Under Secretary to the Government

01/02/23

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